

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4471
ANSWERED ON:22.04.2010
AMENDMENT IN RPA
Rani Killi Krupa

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government contemplates to amend the Representation of Peoples Act to declare `paid news` as an electoral malpractice;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.